

(b) No, Sir. The Administrative Reforms Commission did not make any recommendation regarding posting of officers of All India Services in home towns and home States.

(c) Does not arise.

#### **Political Pension to Freedom Fighters of Agra**

4013. SHRI SURENDRA BIKRAM : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters out of those who were involved in Agra conspiracy case, 1932 and are getting political pension; and

(b) whether it is also a fact that the approver in this case is also getting political pension and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) In their application form grant of pension, the freedom fighters do not generally indicate details about the conspiracy case in which they were involved. Pension is sanctioned, in eligible cases on the basis of documentary evidence in support of having undergone jail suffering for no less than six months. The information is however, being collected and will be put on the table of the House.

(b) Enquiry has been made from the Uttar Pradesh Govt. about the name of the approver and necessary action will be taken on receipt of State Government's report.

#### **Second World Dawoodi Bohra Conference**

4014. SHRI VISHVESHWAR RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Second World Dawoodi Bohra Conference was held

in Udaipur during the month of February, 1979;

(b) the names of the foreign countries which participated in the conference;

(c) the nature of the discussions held and decisions arrived at; and

(d) whether Government have received any report relating to the problems of this community which were discussed during the Conference and if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The Reformists Group of the Dawoodi Bohra organised a Conference at Udaipur in February, 1977

(b, to (d). Information is being collected and will be laid on the table of the House.

#### **Use of Teargas Shells and Firing by C.R.P. and Delhi Police in Delhi**

4015. SHRI JANARDHANA POOJARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of teargas shells used and number of times the CRP and Delhi Police fired on the mobs in the capital during 1978 and upto February, 1979; and

(b) the number of persons killed and injured and the occasions on which the teargas shells and rounds were fired?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND